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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.402/BB/2018	For being mentioned	Sec 252(3)	M/s M K Biotech Parks Pvt Ltd	Anant Narsinha Bhat PCS	ROC report not received	For want of ROC report

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

RESPONDENT/s :

P. Suresh M

Prema Hatti

Adv. N. R.

ORDER

[Signature]
30/8/2018

[Signature]

Heard Smt. Prema Hatti, Standing Counsel for ROC/Respondent;
None appeared for Petitioner.

ROC-Karnataka report is still awaited. ROC-Karnataka is directed to file his report, well before the next date of hearing.

Post the case on 26/09/2018.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)